

Rules, 1957. [Placed in Library.
See No. S-233|57].

(2) S.R.O. 2578, dated the 8th
August, 1957. [Placed in Library.
See No. S-234|57].

COMMITTEE ON ABSENCE OF
MEMBERS FROM THE SIT-
TINGS OF THE HOUSE.

SECOND REPORT

Shri Mulchand Dube (Farrukha-
bad): Sir, I beg to present the Second
Report of the Committee on Absence
of Members from the sittings of the
House.

STATEMENT CORRECTING REPLY
GIVEN TO HALF-AN-HOUR
DISCUSSION

The Minister of Railways (Shri
Jagjivan Ram): Sir, during a debate
on 12th August, 1957 on Departmental
Catering on Railways, initiated in this
House by Shri Harish Chandra
Mathur, I had read out the following
paragraph:

"Refreshments and meals on
trains should be provided at popu-
lar prices by the department.
Departmental catering should pro-
vide a wide range of food and
snacks. Aim should be to run the
catering establishment on 'no
profit no loss basis' in the long
run. To start with, if the depart-
mental catering suffers any loss,
it may be considered as spent on
advertisement and partly put to
the account of 'Passenger Amen-
ities' "

I had mentioned that this paragraph
appeared in the Report of the Cater-
ing Committee. I am sorry this is not
correct. This paragraph actually
appears in the Report of the Railway
Corruption Enquiry Committee.

ELECTION TO COMMITTEE

CENTRAL ADVISORY BOARD OF ARCHAEO-
LOGY

The Deputy Minister of Education
and Scientific Research (Shri M. M.
Das): Sir, on behalf of Maulana Azad,
I beg to move the following:

"That in pursuance of paragraph
1(f) of the Ministry of Education
Resolution No. F.21-9/54-A-2 dated
the 14th July, 1955, the members
of Lok Sabha do proceed to elect,
in such manner as the Speaker,
may direct two members from
among themselves to serve as
members of the Central Advisory
Board of Archaeology."

Mr. Speaker: The question is:

"That in pursuance of paragraph
1(f) of the Ministry of Education
Resolution No. F.21-9/54-A-2 dated
the 14th July, 1955, the members
of Lok Sabha do proceed to elect,
in such manner as the Speaker
may direct two members from
among themselves to serve as
members of the Central Advisory
Board of Archaeology."

The motion was adopted.

CENTRAL ADVISORY BOARD OF
EDUCATION

Shri M. M. Das: Sir, on behalf of
Maulana Azad, I beg to move the
following:

"That in pursuance of paragraph
3(2)(e) of the late Department
of Education, Health and Lands
Resolution No. F.122-3/35-E, dated
the 8th August, 1935, as amended
from time to time, the members
of Lok Sabha do proceed to elect,
in such manner as the Speaker
may direct, three members from
among themselves to serve as
members of the Central Advisory
Board of Education."

Mr. Speaker: The question is:

"That in pursuance of paragraph
3(2)(e) of the late Department of
Education, Health and Lands
Resolution No. F.122-3/35-E, dated
the 8th August, 1935, as amended